

**BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT SOUTHERN  
BENCH**

**Application No. 53 of 2020**

**Between**

**Olympia Grande Apartment Owners Welfare  
Association, Pallavaram Registration No.569/2016;**

Represented by its Secretary Mr.S.Chandrasekar,  
No.328, GST Road, Pallavaram,  
Chennai – 600 043.

Email ID: [ogaowa2016@gmail.com](mailto:ogaowa2016@gmail.com)

Phone No. 98412 88676

**... APPLICANT**

**AND**

**1. M/s. KSM Nirman Private Ltd.,**

Represented by its Managing Director,  
No.1, SIDCO Industrial Estate, Guindy,  
Chennai – 600 032.

Email ID: [sales@olympiagroup.in](mailto:sales@olympiagroup.in)

Phone No. 044 – 4356 3773 and two others.

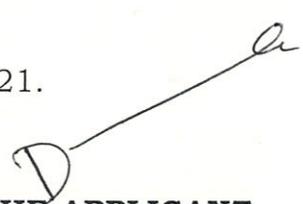
**... RESPONDENTS**

**ADDITIONAL TYPED SET OF PAPERS-III**

<b>SL No.</b>	<b>DATE</b>	<b>DOCUMENTS</b>	<b>PAGE NO</b>
1	18.01.2021	Letter from the District Environmental Engineer, Tamil Nadu Pollution Control Board, Maraimalai Nagar to the Project Manager, M/s. Olympia Grand, Chennai	<b>01 – 02</b>

It is certified that the above mentioned documents are true copy of the original documents.

Dated at Chennai on this 08<sup>th</sup> day of February, 2021.

  
**COUNSEL FOR THE APPLICANT**



**TAMIL NADU POLLUTION CONTROL BOARD**

From

Thiru. D. Vasudevan, B.E., M.Tech.,  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Maraimalai Adigalar Street,  
Maraimalai Nagar,  
Chengalpattu District – 603 209.

To

M/s. The Project Manager, M/s.  
Olympia Grand Block No. 15, No.328  
GST Road, Pallavaram Village,  
Pallavaram Taluk, Chennai 600043

**Lr.No. DEE/ TNPCB/MMN/ ROA/2020/dt..18.01.2021**

Sir,

Sub: DEE - TNPCB – MMN – Analysis of effluent samples – Report of analysis charges – Reg

I am to furnish the Report of Analysis of the sample collected in the presence of Assistant Environmental Engineer/ Assistant Engineer on 12/20  
Further I am to inform that the following parameters are exceeding the standards prescribed the Board.

S.No	Date of Collection	Exceeding Standards
	9/12/2020	TSS CoD.

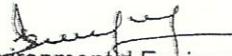
Hence, I request you to take necessary action so as to bring the quality of treated effluent satisfy the standards prescribed by the Board and to inform the action taken within a look's time.

Also I request you to remit the analysis charges to this office as detailed below.

S.No	Description	No of Samples	Rate. Rs. P	Amount Rs.P
	Sample charges for the month of 12/20			2410.00
	Arrear sample charges – upto			3930.00
	Total			6340.00
(Rupees six thousand three hundred and forty only)				

The payment shall be made through a demand draft drawn in favour of District Environmental Engineer, TamilNadu Pollution Control Board, and Maraimalai Nagar within 6 days from the letter without fail.

The receipt of this letter shall be acknowledgement.

  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Maraimalai Nagar.





2

TAMIL NADU POLLUTION CONTROL BOARD  
DISTRICT ENVIRONMENTAL LABORATORY M.M.Nagar  
Report of Analysis

ROA No. 641/2020-21 dated 23.12.2020.

Name and address of the sender	District Environmental Engineer Tamil Nadu Pollution Control Board M.M.Nagar		
Nature and number of samples	One numbers of trade effluent /sewage samples	Sample quantity	2.5L
Date and Time of Sample Collection	9.12.2020 4.45pm	Date and Time of Sample receipt at lab	10.12.2020 10.00 am
Point of collection	1	Treated Sewage (UnTreated)	
	2		
	3		

Sl.No	DEE Code no		SSKD 28	
	Lab code No		669	Tested as per APHA 22 <sup>nd</sup> Edition 2012
	Parameters	Unit		
1	pH @ 25°C	No.	7.66 ✓	Electrometric method
2	Total Suspended Solids @ 105° C	mg/L	21 ✗	Gravimetric method
3	BOD @ 27°C 3 days	mg/L	20 ✓	DO meter method
4	COD	mg/L	240 ✗	Open Reflux method
5	Phosphate as $PO_4^{3-}$	mg/L	4.5 ✓	Ascorbic Acid method
6	Total Nitrogen as N	mg/L	3 ✓	Colorimetric method

Chief Scientific Officer (Lab)  
TNPCB, DEL M.M.Nagar 28/12

Speed Post ACK

# AGOL ASSOCIATES

Advocates & Consultants

**Hari Radhakrishnan**

February 08, 2021

To

M/s.KSM Nirman Private Ltd.,  
Represented by its Managing Director,  
No.1, SIDCO Industrial Estate, Guindy,  
Chennai - 600 032.  
Email ID : [sales@olympiagroup.in](mailto:sales@olympiagroup.in)  
Phone No. 044 - 4356 3773

Sir,

**Sub: Serving of Application to Raise Additional Grounds filed by the Applicant - M/s. Olympia Grande Apartment Owners Welfare Association - reg.**

Ref: O.A.No.53 of 2020

We are the Counsel on record for the Applicant in the above-referred application pending before the Hon'ble National Green Tribunal, Southern Zone Bench, Chennai.

2. Please find enclosed Additional Typed set of Papers-III filed by the Applicant.
3. Please acknowledge the same.

Yours faithfully,



(HARI RADHAKRISHNAN)



#17, 1st Cross Street, 4th Avenue, Besant Nagar, Chennai - 600 090.

[T] 044 - 2446 5563, 2446 4604; [F] 044 - 2446 3670; [M] +91 9841288676; [E] [hari@agol.in](mailto:hari@agol.in)

# AGOL ASSOCIATES

Advocates & Consultants

Speed Post Aek

**Hari Radhakrishnan**

February 08, 2021

To

Tamil Nadu Pollution Control Board,  
Represented by its Member Secretary,  
No.76, Mount Salai, Guindy,  
Chennai - 600 032.  
Email ID : tnpqb-chn@gov.in  
Phone No. 044 - 22353134

Sir,

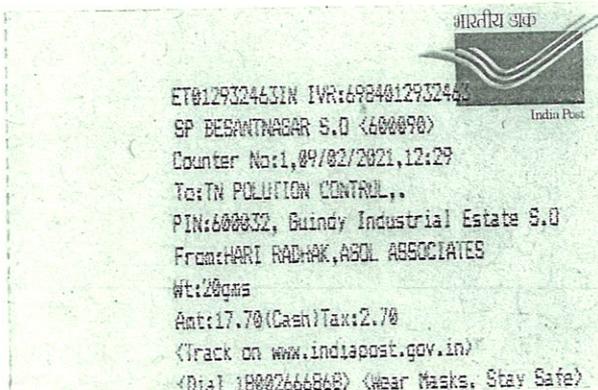
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*Hrs*  
**(HARI RADHAKRISHNAN)**

# AGOL ASSOCIATES

Advocates & Consultants

Speed Post Pak

**Hari Radhakrishnan**

February 08, 2021

To

State Level Environment Impact Assessment Authority, Tamil Nadu  
Represented by its Member Secretary,  
3<sup>rd</sup> Floor, Panagal Maaligai,  
No.1 Jeenis Road, Saidapet,  
Chennai-600015.  
Email ID : mstnseiaa@yahoo.com  
Phone No. 044-2435 9973

Sir,

**Sub: Serving of Application to Raise Additional Grounds filed by the Applicant - M/s. Olympia Grande Apartment Owners Welfare Association - reg.**

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... Respondents

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PAPERS-II

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PH: 98412-88676

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**M/s. HARI RADHAKRISHNAN**

[Ms.1235/2007]

**G. DERRICK SAM** [Ms.1216/2007]

G. VIJAYABALAN [Ms.2044/2000]

N. AHILANDEESWARI

[Ms.1228/2007]

V.C. AKSHAYA [Ms. 3676/2017]